NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM

	NTHA PADMANABHA SWAMY, MEMBE HD SHARIEF TARIQ, MEMBER-JUDICIA	
APPLICATION NUMBER	:CA/ /2016	
PETITION NUMBER	: CP/3/2016	
NAME OF THE PETITIONER(S)	: Sharath Ramaraj and 2 Others	
NAME OF THE RESPONDENT(S)	: M/S ikonzer Solutions Private Limit	ed & 7 others
SECTION	: 397/398	
Sl.No. NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
S. V. RAMA KRASHNA 1C. RAMPISAMY & G.V. MOHAN KUMAR	Comsel for Respondents	G,~ _
. S. Sathyagonush	E Course for Perihonus	f. fund

ORDER

Shri S Sathyaganesh, counsel for petitioners present. Shri G V Mohan Kumar, counsel for R2 present and filed sur rejoinder. Time extended at request of counsel for petitioner to file reply, if any. Put up on 17.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

for Mr. G. Sivashamkaram

(K.Anantha Padmanabha Swamy)

Member (Judicial)